

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 01 of 2017
(Old RTPE No. 89/2001)

IN THE MATTER OF:

**Suneja Tower-II Flat Owners
Welfare Association**

...Appellant

Versus

Suneja Tower Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant : Mr. Pramod K. Sharma, Mr. Prashant Bajaj and Ms. Ankita
Vashisht, Advocates.**

**For Respondent: Mr. Abhijit Sinha, Mr. Mishra Raj Shekher and Ms. Amanda
Chakarvarti Advocates.**

O R D E R

18.07.2019 Due to paucity of time, the matter could not be taken up.
Post this appeal 'for hearing' on 29th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/